

**INCOME TAX APPELLATE TRIBUNAL, BANGALORE**

**CAUSE LIST OF  
STAY APPLICATIONS, MISCELLANEOUS APPLICATIONS,  
FOR 24-APRIL-2026 (FRIDAY)**

**BEFORE SHRI BALAKRISHNAN S, ACCOUNTANT MEMBER  
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

STAY APPLICATIONS/COURT-1								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	35	BANG	2026	2022-23	[A] MERCK LIFE SCIENCE PVT. LTD.	C	
2	SA	47	BANG	2026	2023-24	[A] CASHFREE PAYMENT INDIA PRIVATE LIMITED	A	
3	SA	54	BANG	2026	2017-18	[A] MEHTA GOLD PRIVATE LIMITED	B	
4	SA	57	BANG	2026	2020-21	[A] VOLVO CE INDIA PRIVATE LIMITED	C	
5	SA	58	BANG	2026	2018-19	[A] DELIVERHEALTH SOLUTIONS INDIA PRIVATE LIMITED (EARLIER KNOWN AS NUANCE TRANSCRIPTION SERVICES INDIA PRIVATE LIMITED)	C	
6	SA	59	BANG	2026	2020-21	[A] DELIVERHEALTH SOLUTIONS INDIA PRIVATE LIMITED	C	
7	SA	60	BANG	2026	2017-18	[A] VIJAY KUMAR REDDY NAKKARASUPALLI	SMC	

**CISCO WEBEX - COURT NO. 1  
Meeting Id : 26478966560  
Password: Court1**

*for may*  
*for*  
**ASSISTANT REGISTRAR**  
21-April-2026

THE FOLLOWING MISCELLANEOUS APPLICATIONS ARE ADJOURNED

BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	11	BANG	2026	2018-19	[A] MOHAN ROSHAN	SMC	WA/AM

BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER  
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	16	BANG	2026	2016-17	[D] NIHAL AHMED	B	SK/JM
2	MA	25	BANG	2026	2015-16	[A] S.R. RAVISHANKAR	B	WA/AM

BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER  
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	12	BANG	2026	2020-21	[A] ROHITH PINTO	SMC	WA/AM
2	MA	77	BANG	2025	2017-18	[D] RAMCHANDRA NAVEEN (EF)	B	KD/JM

*Pranav*  
*[Signature]*  
ASSISTANT REGISTRAR  
21-April-2026